

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 20.12.2007

The Meeting No.35 /AM08 for the licensing year 2007-08 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 20.12.2007 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT in his chamber of DGFT office.

List of members present in the meeting is at Annexure-I

Case No. 745 NC-VI Dt. 20.12.2007	Party Name: M/s. Stalwart Creations, Gurgaon.	Meeting No/Date 35/08 20.12.2007	Status Rejected
HQ File No. 01/81/85/50/802/AM07/DES- VI	RLA File 05/24/40/870//AM07	Lic No./Date 0510197917 16.1.2007	Defer date 28.6.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
1.	610/0- ARTWARE/GLASSWARE IN FINISHED FORM (BOWL) M983	333,000	Number	75600.00	1680.00
2.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (BOWL) M1103	167.000	Number	56160.00	1248.00
3.	61/0- ARTWARE/G;ASSWARE OM FOMOSJED FPR, (BOWL) C619.	167.000	Number	44280.00	984.00
4.	61/0- ARTWARE/GLASS WARE IN FINISHED FORM (CANDY BOX) M935	917.000	Number	39780.00	8844.00

5.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM(CANDY BOX)	1167.000	Number	604800.00	13440.00
6.	610/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M936	667.000	Number	247536.00	5501.00
7.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1307	21.000	Number	23193.00	515.00
8.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M13090	21.000	Number	11597.00	258.00
9.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1065	21.000	Number	15458.00	344.00
10.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M983	83.000	Number	20628.00	458.00
11.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1103	21.000	Number	7736.00	172.00
12.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1061	21.000	Number	11597.00	258.00
13.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1062	21.000	Number	7736.00	172.00
14.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M780	21.000	Number	9734.00	216.00

15.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1260	21.000	Number	24341.00	541.00
16.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1065	21.000	Number	15458.00	344.00
17.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1064	21.000	Number	16740.00	372.00
18.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1207	417.000	Number	180360.00	4008.00
19.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C13350	21.000	Number	11597.00	256.00
20.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C13360	21.000	Number	10301.00	229.00
21.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) M13307	21.000	Number	7203.00	160.00
22.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C8200	21.000	Number	4455.00	99.00
23.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) C1331	250.000	Number	56700.00	1260.00
24.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1330	167.000	Number	45360.00	1008.00
25.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1232	167.00	Number	64800.00	1440.00

26.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1064	21.000	Number	5306.00	118.00
27.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1261	21.000	Number	23004.00	511.00
28.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C780	21.000	Number	9734.00	216.00
29.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C791	21.000	Number	9734.00	216.00
30.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C11750	21.000	Number	10301.00	229.00
31.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1232	21.000	Number	9275.00	206.00
32.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1206	21.000	Number	12191.00	271.00
33.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) CV2729	167.000	Number	63720.00	1416.00
34.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) V2731	167.000	Number	45468.00	1010.00
35.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C720	417.000	Number	116910.00	2598.00
36.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C721	417.000	Number	87480.00	1944.00
37.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY VASE) V21400	21.000	Number	14310.00	318.00
38.	61/0- ARTWARE/GALSSWARE	21.000	Number	9000.00	200,00

	IN FINISHED FORM (CANDY VASE) V2852				
39.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY VASE) V3169	167.000	Number	74205.00	1649.00
40.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY VASE) M1306	167.000	Number	139320.00	3096.00
41.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY VASE) V2944	167.000	Number	139320.00	3096.00
42.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY VASE) V1862	21.000	Number	43785.00	973.00
43.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY VASE) V2514	21.000	Number	7740.00	172.00
44.	61/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY VASE) V29470	417.000	Number	225000.00	5000.00
			TOTAL	3,017,159.00	67,048.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1	GLASSWARE IN SEMI FINISHED FORM(BOWL) M983	400.000	Number	63000.00	1400.00
2.	GLASSWARE IN SEMI FINISHED FORM(BOWL) M1103	200.000	Number	46800.00	1040.00
3.	GLASSWARE IN SEMI FINISHED FORM(BOWL) C619	200.000	Number	36900.00	820.00
4.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)	1100.000	Number	331650.00	7370.00

	M935				
5.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1209	1400.000	Number	504000.00	11200.00
6.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M936	800.000	Number	206280.00	4584.00
7.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1307	25.000	Number	19327.50	429.50
8.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M13090	25.000	Number	9663.75	214.75
9.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1065	25.000	Number	12881.25	286.25
10.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M983	100.000	Number	17190.00	382.00
11.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1103	25.000	Number	6446.25	143.25
12.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1061	25.000	Number	9663.75	214.75
13.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1062	25.000	Number	6446.25	143.25
14.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) C780	25.000	Number	8111.25	180.25
15.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) C1260	25.000	Number	20283.75	450.75
16.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1065	2512881.250	Number	12881.25	286.25
17.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M11064	25.000	Number	13950.00	310.00

18.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX) M1207	500.000	Number	150300.00	3340.00
19.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C13350	25.000	Number	9663.75	214.75
20.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C13360	25.000	Number	8583.75	190.75
21.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C8200	25.000	Number	6007.50	133.50
22.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C8200	25.000	Number	3712.50	82.50
23.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C1331	300.000	Number	4750.00	1050.00
24.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)) C1330	200.000	Number	37800.00	840.00
25.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C1232	200.000	Number	54000.00	1200.00
26.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C1064	25.000	Number	4421.25	98.25
27.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C1261	25.000	Number	19170.00	426.00
28.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C780	25.000	Number	8111.00	180.25
29.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C791	25.000	Number	8111.25	180.25
30.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C11750	25.000	Number	8583.75	190.75
31.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C638	25.000	Number	7728.75	171.75
32.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C1206	25.000	Number	10158.75	225.75
33.	GLASSWARE IN SEMI FINISHED	200.000	Number	53100.00	1180.00

	FORM(CANDY HOLDER) C2729				
34.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C2731	200.000	Number	37890.00	842.00
35.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C720	500.000	Number	97425.00	2165.00
36.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER) C721	500.000	Number	72900.00	1620.00
37.	GLASSWARE IN SEMI FINISHED FORM(VASE)V21400	25.000	Number	11936.25	265.25
38.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2852	25.000	Number	7515.00	167.00
39.	GLASSWARE IN SEMI FINISHED FORM(VASE)V3169	200.000	Number	6183.00	1374.00
40.	GLASSWARE IN SEMI FINISHED FORM(VASE)V1306	200.000	Number	116100.00	2580.00
41.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2944	200.000	Number	116100.00	2580.00
42.	GLASSWARE IN SEMI FINISHED FORM(VASE)V1862	25.000	Number	36495.00	811.00
43.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2514	25.000	Number	6446.25	143.25
44.	GLASSWARE IN SEMI FINISHED FORM(VASE)V29470	500.000	Number	180450.00	4010.00
			TOTAL	2,507,265.00	55,517.00

Position:

Decision: Rejected.

The Committee considered the case as per agenda. It was noted by the Committee that firm has not submitted the information requested for. In the absence of required details like stage wise wastage, it is not possible to establish the admissibility of imported inputs for export products. Case is therefore rejected.

RLA to take consequential action as per FTP/Procedures.

Case No. 746 NC-VI	Party Name: M/s. Stalwart Creations, Gurgaon	Meeting No/Date	Status Rejected
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Dt . 20.12.2007		35/08 20.12.2007	
HQ File No. 01/85/162/217/AM08/DES- VI	RLA File 05/24/40/013/AM08	Lic No./Date 0510202215 9.4.2007	Defer date 19.7.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1.	68/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1207	4333.000	Number	1621701.00	36940.80
2.	68/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1209	3340.000	Number	1646903.00	37514.88
3.	68/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M936	3242.000	Number	997986.00	22733.16
4.	68/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M935	4120.000	Number	1690320.00	38503.87
5.	68/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1062	19.000	Number	6943.00	158.14
6.	68/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1064	229.000	Number	179639.00	4092.00
7.	68/0- ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1205	650.000	Number	431449.00	9828.00

8.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1206	150.000	Number	83255.00	1896.48
9.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1262	433.000	Number	261335.00	5952.96
10.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1938	167.000	Number	72382.00	1648.80
11.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1280	127.000	Number	52048.00	1185.60
12.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M3090	68.000	Number	38404.00	874.80
13.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY BOX) M1065	29.000	Number	22126.00	504.00
14.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1261	63.000	Number	67325.00	1533.60
15.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1331	140.000	Number	33808.00	770.11
16.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C638	531.000	Number	230538.00	5251.42
17.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C780	214.000	Number	97614.00	2223.56

18.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C790	80.000	Number	43442.00	989.56
19.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C791	44.000	Number	20131.00	458.55
20.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1240	93.000	Number	20297.00	462.35
21.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (CANDY HOLDER) C1207	60.000	Number	22303.00	508.04
22.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V21400	69.000	Number	25054.00	570.70
23.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2340	125.000	Number	82971.00	1890.00
24.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2852	64.000	Number	27096.00	617.23
25.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2952	2050.000	Number	764598.00	17416.80
26.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2953	3000.000	Number	769971.00	17539.00
27.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE)	200.000	Number	60308.00	1373.76

	V3100				
28.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V3164	133.000	Number	128708.00	2931.84
29.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V3165	133.000	Number	96510.00	2198.40
30.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V3166	50.000	Number	24117.00	549.36
31.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V3170	83.000	Number	28131.00	640.80
32.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2510	375.000	Number	339233.00	7727.40
33.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2514	723.000	Number	261709.00	5961.49
34.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2814	140.000	Number	50712.00	1155.17
35.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V1862	5.000	Number	10273.00	234.00
36.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE) V2944	17.000	Number	13697.00	312.00
37.	68/0-ARTWARE/GALSSWARE IN FINISHED FORM (VASE)	571.000	Number	290491.00	6617.10

	V2944				
			TOTAL	10,613,528.00	241,765.73

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1207	5200.000	Number		
2.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1209	4008.000	Number		
3.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M936	3870.000	Number		
4.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M935	4944.000	Number		
5.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1062	23.000	Number		
6.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1064	275.000	Number		
7.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1205	780.000	Number		
8.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1206	180.000	Number		
9.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1262	520.000	Number		
10.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M938	200.000	Number		
11.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1280	152.000	Number		
12.	GLASSWARE IN SEMI FINISHED FORM(CANDY	81.000	Number		

	BOX)M13090				
13.	GLASSWARE IN SEMI FINISHED FORM(CANDY BOX)M1065	35.000	Number		
14.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C1261	75.000	Number		
15.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C1331	168.000	Number		
16.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C638	637.000	Number		
17.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C780	257.000	Number		
18.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C790	96.000	Number		
19.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C791	53.000	Number		
20.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C1240	112.000	Number		
21.	GLASSWARE IN SEMI FINISHED FORM(CANDY HOLDER)C1207	72.000	Number		
22.	GLASSWARE IN SEMI FINISHED FORM(VASE)V21400	83.000	Number		
23.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2340	150.000	Number		
24.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2852	77.000	Number		
25.	GLASSWARE IN SEMI FINISHED	2460.000	Number		

	FORM(VASE)V2952				
26.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2953	36.000	Number		
27.	GLASSWARE IN SEMI FINISHED FORM(VASE)V3100	240.000	Number		
28.	GLASSWARE IN SEMI FINISHED FORM(VASE)V3164	160.000	Number		
29.	GLASSWARE IN SEMI FINISHED FORM(VASE)V3165	160.000	Number		
30.	GLASSWARE IN SEMI FINISHED FORM(VASE)V3166	60.000	Number		
31.	GLASSWARE IN SEMI FINISHED FORM(VASE)V3170	100.000	Number		
32.	GLASSWARE IN SEMI FINISHED FORM(VASE)V32510	450.000	Number		
33.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2514	867.000	Number		
34.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2814	168.000	Number		
35.	GLASSWARE IN SEMI FINISHED FORM(VASE)V1862	60.000	Number		
36.	GLASSWARE IN SEMI FINISHED FORM(VASE)V2944	20.000	Number		
37.	GLASSWARE IN SEMI FINISHED FORM(VASE)V29470	685.000	Number		
			TOTAL	8,844,607.00	201,471.63

Position:

Decision: Rejected.

The Committee considered the case as per agenda. It was noted by the Committee that firm has not submitted the information requested for. In the absence of required details like stage wise wastage, it is not possible to establish the admissibility of imported inputs for export products. Case is therefore rejected.

RLA to take consequential action as per FTP/Procedures.

Case No. 747 NC-VI Dt . 20.12.2007	Party Name: M/s. Shark Line Exports, Kerala	Meeting No/Date 35/08 20.12.2007	Status Deferred
HQ File No. 01/85/50/172/AM07/DES- VI	RLA File 10/24/040/082/AM07	Lic No./Date 1010024872 17.11.2006	Defer date

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1	66/0- PROCESSED & DRIED SHARK BONESS PROCESSED (DRIED SHARK CARTILAGE / VERTEBRATE)	17500.000	KG	3300500.00	71750.00
		TOTAL		3300500.00	71750.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	DRIED & UNPROCESSED	49999.200	KG	2,944,000.00	64,000.00

	SHARK BONES				
				2,944,000.00	64,000.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. It was noted by the NC Committee that the case has earlier been rejected by NC dt. 31.5.2007. Firm has submitted a representation against the decision, which has been forwarded to MoWF (Wild Life Division) for reconsideration. A reminder may be sent to MoEF (WL). The case is therefore closed & to be relisted on receipt of comments of MoEF.

Case No. 748 NC-VI Dt.20.12.2007	Party Name: M/s. Sonarome Pvt Ltd, Bangalore	Meeting No & 35/08 Date 20.12.2007	Status Deferred
HQ File No. 01/87/85/50/1109/AM05 /DES.VI	RLA File 07/24/040/00363/AM05	Lic No. & Date 0710034218 23.11.2004	Defer date 15.11.2007

Application : Request for export of condensed Milk Flavour, Butter Scotch, Chocolate Bourbon strawberry etc. against import of Flavour Base under para 4.7 of HBP(Vol.1) 2004-2009

Position:

Decision: Deferred

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
1	CONDENSED MILK FLR100899	600	KG	205200	4560
2	BUTTER SCOTCH STD	300	KG	81000	1800
3	CHOCOLATE BOURBON	200	KG	117000	2600
4	MALT FLR 7597	500	KG	171000	3800
5	COCONUT STD	200	KG	51300	1140
6	NICE 041298	200	KG	85500	1900
7	HONEY SPL	200	KG	88515	1967
8	CUSTARD FLR 185	150	KG	64125	1425
9	ORANGE FLR (CANDY)K1700	250	KG	53415	1187
10	STRAWBERRY FLR(CANDY)12682	500	KG	128250	2850

11	PINE APPLE INTNL 22768	300	KG	141750	3150
12	LEMON OIL SUPER	300	KG	102600	2280
13	VANILLA INTNL 24479E	900	KG	239040	5312
14	SONAREX MALIC ACID	500	KG	67500	1500
15	CULCOSE PLUS FLR 020502	600	KG	256500	5700
16	BANANA SPL 6794	300	KG	94500	2100
17	TOASTED COCONUT FLR 010202	600	KG	239040	5212
18	STRABERRY CRÈME FLR	300	KG	121500	2700
19	CHERRY SWEET FLAV 6892	150	KG	37125	825
20	MANGO CANDY 260302	200	KG	63000	1400
21	PINE APPLE CRÈME FLAV 111002	200	KG	72000	1600
22	TUTTY FRUITY FLAV 291297	180	KG	76950	1710
23	BLACK CURRENT FLAV 21196	300	KG	148500	3300
24	BANANA STANDARD	80	KG	12600	280
25	BLACK CURRENT FLAV	300	KG	81000	1800
26	COCONUT R-93	500	KG	78750	1750
27	MANGO EMULSION	200	KG	38250	850
28	ORANGE OIL SWEET K 700	60	KG	9720	216
29	ORANGE SWEET 15896	40	KG	8100	180
30	PEEPMINT OIL FLAV 150499(OS)	80	KG	18000	400
31	PASSION FRUIT FLAV 191199	40	KG	12600	280
32	PINE APPLE EMULSION STD	200	KG	45000	1000
33	RASPBERRY 2078 N	40	KG	9900	220
34	VANILLA POWDER SPL	500	KG	75375	1675
35	VANILLA SPL	200	KG	33300	740
36	TOMATO RIPE 16404	60	KG	16200	360
37	TUTTIFRUITY270401	20	KG	5625	125
38	CHERRY SWEET 6892	60	KG	14175	315
39	GHEE FLAV 160704	25	KG	7605	169
40	GHEE FLAV 190704DP	25	KG	4725	105
41	LEMON ESSENCE	200	KG	56250	1250
42	BRANDY FLAV 181192	5	KG	4050	90
43	SONAFLO ORANGE 220604DP	40	KG	20250	450
44	LEMONPOWDER 300103	10	KG	1890	42
45	PINEAPPLE POWDER 103 DP	20	KG	5625	125

46	MEAT FLAV 220604	20	KG	5850	130
47	GARLIC FLAV 2000G	20	KG	2700	60
48	MCHUZI MIX SEASONING P 260604	20	KG	3150	70
49	BEEF ONION SEASONING 220604	20	KG	4725	105
50	ONION SEASONING P 010304	20	KG	5400	120
51	CHOCOLATE STD	200	KG	36900	820
52	CHOCOLATE 180598	72	KG	22680	504
53	ORANGE OIL SWEET K 700	72	KG	16200	360
54	STRABERRY 151199	72	KG	25920	576
55	LEMON 171299	72	KG	22680	504
56	PEPPERMINT FLAV 150499	72	KG	17820	396
57	CONDENSED MILK FLR 100899	72	KG	19440	432
58	HAZLENUT 031020	72	KG	25920	576
59	VANILLA SPL LIQUID	72	KG	12960	288
60	COCONUT STD	72	KG	19440	432
61	CARMEL LIQUID	72	KG	6480	144
		11655	KILLOS	3512565	78057

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1	FLVS BASE 1109403225	150	KG	1,41,075.00	3135.00
2	FLVS BASE 1749409260	100	KG	2,47,500.00	5500.00
3	FLVS BASE 1109702125	20	KG	17,550.00	390.00
4	FLVS BASE 1769206129	10	KG	18,675.00	415.00
5	PROPYLENE GL YCOL	17200	KG	10,25,550.00	22,790.00
			TOTAL	14,50,350.00	32,230.00

Position:
Decision: Deferred.

The Committee considered the case as per agenda . NC noted that certain technical information has been asked from the applicant & the firm has not furnished the same although more than 6 months have elapsed.

A reminder may be sent to firm to furnish information (as requested by MFPI) with 15 days. Case may be closed & to be relisted on receipt of comments from MFPI.

Case No.749 NC-VI Dt.20.12.2007	Party Name: M/s. Sonarome Pvt Ltd, Bangalore	Meeting No & 35/08 Date 20.12.2007	Status Deferred
HQ File No. 01/87/85/50/797/AM05 /DES.VI	RLA File 07/24/040/429/AM05	Lic No. & Date 0710033063 30.09.2004	Defer date 15.11.2007

Application : Request for export of Vanilla and other items against import of Ethyl Vanillin and other items under para 4.7 of HBP(Vol.1) 2004-2009

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(EURO) Currency
1	62/0- VANILLA NO.10	500.000	KG	115000.00	2500.00
2	62/0- TOASTED COCONUT FLAV 010202	100.000	KG	4100.00	900.00
3	62/0- COCONUT STANDARD	350.000	KG	104650.00	2275.00
4	62/0-VANILLA SPL	150.00	KG	34500.00	250.00
5	62/0- ORANGE FLAV (CANDY) K 700	75.000	KG	16376.00	356.00
6	62/0- LEMON OIL SUPER	25.000	KG	8740.00	190.00
7	62/0- STRAWBERRY CREAM FLAV 121002	25.000	KG	10350.00	225.00
8	62/0- MARIE FLAVOUR	25.000	KG	9200.00	200.00
9	62/0- CHOCOLATE BOURBON	25.000	KG	15295.00	332.50
10	62/0- ORANGE CREAM	5.000	KG	1495.00	82.50

	FLAV 171102				
11	62/0- BUTTER NITS-22	225.000	KG	41400.00	900.00
12	62/0- ORANGE EMULSION DB 150599	1250.000	KG	166750.00	3625.00
13	62/0- BLACK CURRENT EMULSION (BLACK)	250.000	KG	46000.00	1000.00
14	62/0- MANGO MAZZA 23493	KG	100.000	19320.00	420.00
15	62/0- FDS 35 STRAWBERRY EMULSION	KG	100.000	16560.00	360.00
16	62/0- RASPBERRY FLAVOUR 310799	KG	50.000	20700.00	450.00
17	62/0- ROSE ESSENCE 050801	KG	50.000	19550.00	425.00
18	62/0- STRAWBERRY FLAVOUR 41200	KG	50.000	14950.00	325.00
19	62/0- ORANGE SWEET 15896	KG	50.000	16100.00	350.00
20	62/0- TUTTY FRUITY 270401	KG	40.000	14720.00	320.00
21	62/0- ROSE FRAGRANCE 220704	KG	30.000	10350.00	250.00
22	62/0- DT COMPOUND FLORAL FLRUIITY 051202	KG	30.000	8970.00	195.00
23	62/0- BUTTER NITS-22	KG	600.000	120060.00	2610.00
24	62/0- VANILLA POWDER SPECIAL	KG	500.000	92000.00	2000.00
25	62/0- VANILLA SPECIAL	KG	500.000	80500.00	1750.00
		TOTAL	TOTAL	1,044,936.00	22,716.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1	ETHYL VANILLIN	250.000	KG	197625.00	4250.00
2	FURANEOL	30.000	KG	262539.00	5646.00

			TOTAL	460,164.00	9,896.00
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Position

Decision Deferred.

The Committee considered the case as per agenda . NC noted that certain technical information has been asked from the applicant & the firm has not furnished the same although more than 6 months have elapsed.

A reminder may be sent to firm to furnish information (as requested by MFPI) with 15 days. Case may be closed & to be relisted on receipt of comments from MFPI.

Case No. 750 NC-VI Dt . 20.12.2007	Party Name: M/s. Dukes Consumer Care Ltd; Hyderabad	Meeting No/Date 35/08 20.12.2007	Status Deferred
HQ File No. 01/85/162/691/AM07/DES- VI	RLA File 09/24/40/234/AM07	Lic No./Date 0910027939 23.10.2006	Defer date

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1.	67/0- COMPOUND HCHOCOLATE	300.000	MT	30000000.00	647948.00
			Total	30000000.00	647948.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1	COCOA POWDER	60.000	MT		
2.	TRACTIONATED	108.900			

	VEGETABLE FAT				
3.	SUGAR	136.800	MT		
4.	SKIMMED MILK POWDER	9.900	MT		
5.	WHOLE MILK POWDER	9.900	MT		
6.	LECITHIN (EMULSIFIER)	1.500	MT		
7.	PGPR(STABILIZER)	0.900	MT		
8.	ETHYL VANILLIN POWDER	0.600	MT		
9.	MALTO DEXTRINE	0.600	MT		
10.	POLYSTER FILM 12 MIC	12.000	MT		
11	BOPP FILM 18 MIC	12.000	MT		
12.	PET JARS	30000.000	Number		
13.	KRAFT PAPER-150 GSM	9.000	MT		
14	WHITE DUPLEX	6.000	MT		
			TOTAL	18,102,568.00	386,807.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. Committee observed that case has been rejected earlier in NC dated 17.05.2007. Firm has submitted a representation in July 07 (alongwith additional technical information) for reconsideration of their case.

A reminder may be sent to MFPI. Case may be closed & to be relisted on receipt of comments from MFPI.

Case No. 751 NC-VI Dt. 20.12.2007	Party Name: M/s. Pioma Industries , Ahmedabad	Meeting No & 35/08 Date 20.12.2007	Status Deferred.
HQ File No. 01/85/44/021/AM01 /DES.VI	RLA File	Lic No. & Date Not yet issued	Deferred date 15.11.2007

Application : Request for fixation of SION for the export product Instant Fruit Flavour Crystals to make the amendment of E-99 under 4.7 of HBP(Vol.I) 2002-2007

Position:

Decision: Deferred.

The Committee considered the case as per agenda. Committee observed that comments were not received from MFPI, CFTRI and DC(SS)I . A reminder may be issued. DC(SS)I representative assured that their comments would be sent before the next meeting. The Committee also decided that the comments from National Institute of Nutrition, Hyderabad may be obtained specifically with regard to Vitamins as inputs.

Case No. 752 NC-VI Dt . 20.12.2007	Party Name: M/s. Shingote Agro Foods Pvt. Ltd, Pune	Meeting No/Date 35/08 DT. 20.12.2007	Status Deferred.
HQ File No. 01/85/162/498/AM08 /DES.VI	RLA File	Lic No./Date Not yet issued	Defer date 25.10.2007

Application : Request for modification of SION-E-38 FOR INCLUSION OF Guar/Bajra with other similar export products against import Packing Material under 4.7 of HBP(Vol.I) 2002-2007

Position:

Decision: Deferred.

The Committee considered the case as per agenda. The Committee noted that comments from the M/Agriculture have not been received. It was decided to remind the Ministry of Agriculture in the matter. A copy of the letter dated 30.11.2007 received from the firm will also be sent to M/Agriculture.

Case No. 753 NC-VI Dt.15.11.2007	Party Name: M/s. Neelam Oiltrade P Ltd, Mumbai	Meeting No & Date 35/08 20.12.2007	Status Deferred
HQ File No. 01/85/162/ 537 /AM.08/DES.VI	RLA File 03/94/40/166/AM08	Lic No. & Date Yet not issued	Defer date 15.11.2007

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Case No.754 NC-VI Dt.20.12.2007	Party Name: M/s. Neelam Oiltrade P Ltd, Mumbai	Meeting No & Date 35/08 dt. 20.12.2007	Status Deferred
HQ File No. 01/85/162/ 538 /AM.08/DES.VI	RLA File 03/94/40/166/AM08	Lic No. & Date Not yet issued	Defer date 15.11.2007

Case No. 755 NC-VI Dt. 20.12.2007	Party Name: M/s. Neelam Oiltrade P Ltd, Mumbai	Meeting No & Date 35/08 dt. 20.12.2007	Status Deferred
HQ File No. 01/85/162/ 539 /AM.08/DES.VI	RLA File 03/94/40/166/AM08	Lic No. & Date Not yet issued	Defer date 15.11.2007

Application : Request for fixation of SION of “ Methyl Ester of Palmolein Fatty Acid:300000 Kgs. Against import of Palmolein FFA O.25% under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
1	62/O-METHYL ESTER OF PALMOLEIN FATTY ACID MOISTURE 0.5% MAX,TOTAL GLYCERINE 2% MAX, FLASH POINT 100 DEGREES C MIN CETANE NUMBER 47 MIN	300000.000	KG	10836000.00	258000.00
			TOTAL	10836000.00	258000.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1	IMPORT ITEM PALMOLEIN FFA 0.25% MAX, MOISTURE: 0.25% MAX, MELTING POINT:25 DEGREES CMAX. IODINE VALUE::56 MIN	370500.000	KG	10270260.00	244530.00
			Total	10270260.00	244530.00

Position:
Decision:

The Committee considered the case as per agenda. Taking into account the details of manufacturing process, production and consumption data furnished by the applicant, Deptt. Of C &PC has stated that the following norms may be used taking 85% yield in the chemical reaction and subtracting the value of by products formed :

Export item	Qty	Import item	Qty.
Methyl Ester of Palmolein Fatty Acid	1Kg.	Pamolein	1.1.Kg.

the Committee ratified the following qty in each of three applications.

Based on the above,

Export item	<u>Qty.</u>
Methyl Ester of Palmolein Fatty Acid	300000 Kg.

<u>Import item</u>	<u>Qty.</u>
Pamolein	330000 Kg.

No repeat licence will be issued.

RLA to take consequential action as per policy/procedure.

Case No. 756 NC-VI Dt . 20.12.2007	Party Name: M/s. Kaka Carpets, Bhopal.	Meeting No/Date 35/08 20.12.2007	Status Deferred
HQ File No. 01/(84)/85/162/1144/AM07/DES- VI	RLA File	Lic No./Date Not yet issued.	Defer date 29.09.2007

Application : Request for modification of SION for Export of Hand Knotted Woolen Carpets against import of Carpet Thread Waste Wool against SION under para 4.7 of HBP(Vol.1) 2002-2007

Position:

Decision: Deferred

The Committee considered the case as per agenda. It was noted by NC Committee that DC(SSI) has been reminded for their comments which are still awaited. It was also decided that a reminder may be issued again to expedite their comments. The case will be considered on receipt of comments from DC (SSI).

Case No. 757 NC-VI Dt . 20.12.2007	Party Name: M/s. Core Chemicals P. Ltd, Mumbai	Meeting No/Date 35/08 20.12.2007	Status Rjected.
HQ File No. 01/85/162/315/AM08/DES- VI	RLA File	Lic No./Date Not yet issued.	Defer date 25.10.2007

Application : Request for ratification of advance authorization under para 4.4.2 of HBP(Vol.1) 2004-2009

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1	Refined expoxidised Soyabean oil.	200000	KG	11000000.00	261904.76
			Total	11000000.00	261904.76

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1	Refined Soyabean Oil	188000	KG	75,02,000	1,73,619.05
2.	Hydrogen Peroxide (50% w/w)	74000	KG	20,83,000	49,595.24
3.	Formic Acid 85% (w/w)	12,000	KG	2,02,000	4809.52
			Total	97,87,000	2,33,023.81

Position:

Decision: Rejected

The Committee considered the case as per agenda. The Committee in the meeting held on 20.9.2007 had decided to ask the applicant to furnish certain information details. It was noted firm has not submitted the information requested for so far. In the absence of the details , it is not possible to determine the quantity of inputs/output. Case is therefore, rejected.

RLA to take consequential action as per FTP/Procedure.

Case No. 758 NC-VI Dt . 20.12.2007	Party Name: M/s. English Indian Clays Ltd, Pondicherry.	Meeting No/Date 35/08 20.12.2007	Status Deferred
HQ File No. 01/80/050/00583/AM07/DES- VI	RLA File 25/80/040/03/AM07	Lic No./Date 2510001734 4.9.2006	Defer date Nil

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
1	161/0- TAPIOCA STARCH MODIFIED BRAND NAME PREGEL DEXTRID, POLYSAL HT, POLYMER , POLYSAL, TEXOPLAST, CARBOJET, CARBOJET-DNM, CARBOJET-LV, CARBOJET-FCMV, CARBOJET- ELV CARBOJET-FC, FETSIZE-TC .	1000.000	MT	20121566.00	433000.00
			Total	20121566.00	433000.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	TAPIOCA STARCH (SUPER FINE GRADE)	900.000	MT	9828432.00	211,500.00
			Total	9828432.00	211,500.00

Position:
Decision: Deferred

The Committee considered the case as per agenda. It was noted that comments of MFPI are still awaited .The representative from MFPI assured that their comments will be given shortly by the next meeting .

Case No. 759 NC-VI Dt.20.12.2007	Party Name: M/s. Weikfield Products Co. (India) Pvt.Ltd, Pune.	Meeting No & Date 35/08 Date 20.12.2007	Status Deferred
HQ File No. 01/85/050/00115/ AM.08/DES.VI	RLA File 31/24/040/00258/AM08	Lic No. & Date 3110031398 31.10.2007	Defer date 22.11.2007.

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
1.	67/0- BAKING POWDER 416316 TINS (PER TIN CONSIST 450 Grams)	187342.000	KG	9055922.00	228974.00
			TOTAL	9055922.00	228974.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	SODIUM ALUMINIUM SULPHATE	57868.000	KG	937624.00	23151.20
			Total	937624.00	23151.20

Position:
Decision: Deferred.

The Committee considered the case as per agenda. It was decided by NC Committee to obtain the comments from DC(SSI). The relevant documents may be sent to (DCSSI).

Case No. 760 NC-VI Dt.20.12.2007	Party Name: M/s. Disha Foods Pvt. Ltd Hyd	Meeting No & 35/08 Date 20.12.2007	Status Rejected
HQ File No.	RLA File	Lic No. & Date	Defer date 15.11.2007

01/85/162/ 257/AM07 /DES.VI		Not yet issued	
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Case No. 761 NC-VI Dt.20.12.2007	Party Name: M/s. Ankit Biscuits Pvt Ltd, Hyd	Meeting No & Date 35/08 20.12.2007	Status Rejected
HQ File No. 01/85/162/ 447/ AM.07/DES.VI	RLA File	Lic No. & Date Not yet issued	Defer date 15.11.2007

Case No.762 NC-VI Dt.20.12.2007	Party Name: M/s. Badami Foods, Hyd.	Meeting No & 35/08 Date 20.12.2007	Status Rejected
HQ File No. 01/85/162/ 448/ /AM.07/DES.VI	RLA File	Lic No. & Date Not yet issued	Defer date 15.11.2007

Case No. 763 NC-VI Dt. 20.12.2007	Party Name: M/s. Harsh Bakers Hyd	Meeting No & 35/08 Date 20.12.2007	Status Rejected
HQ File No. 01/85/162/ 449/ /AM.07/DES.VI	RLA File	Lic No. & Date Not yet issued	Defer date 15.11.2007

Case No. 764 NC-VI Dt.20.12.2007	Party Name: M/s. Real Baker Pvt Ltd, Hyd	Meeting No & 35/08 Date 20.12.2007	Status Rejected
HQ File No. 01/85/162/ 450/ /AM.07/DES.VI	RLA File	Lic No. & Date Not yet issued	Defer date 15.11.2007

Case No. 765 NC-VI Dt.20.12.2007	Party Name: M/s. Ravi Foods Pvt. Ltd,Hyd	Meeting No & 35/08 Date 20.12.2007	Status Rejected
HQ File No. 01/85/162/ 451/ /AM.07/DES.VI	RLA File	Lic No. & Date Not yet issued	Defer date 15.11.2007

Application : Request for (a) amendment in the import item from “Vegetable shortening /Fat” to “RBD Palm Oil/Palm Oil/Pamoline Oil” (b) Modification of SION E-5 ,Biscuits for inclusion of fuel under para 4.7 of HBP(Vol.1) 2002-2007.

Position:

Decision: Rejected.

The Committee considered the case as per agenda. Committee noted that request of the firm for amendment in SION E-5 for inclusion of ‘RBD Palm Oil/RBD/Palm Kernel Oil/Bakery shortening’ has been rejected earlier in NC dt. 30.8.07. NC further observed that request of the firm to include fuel in SION E—5 is not supported by All Industry Data on consumption of fuel by major industry manufacturers in their Captive Power Plants. Furnace Oil Consumption details submitted by firm is not sufficient to arrive at industry norms. NC therefore, keeping in view the above, rejected the request of the firm for inclusion of fuel in the SION E-5 for export of biscuits.